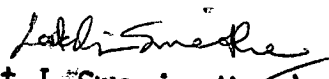


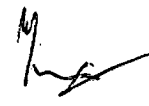
5
O.A.566/88

Dated 18-8-93

None for the applicant. Mr. P.M.Pradhan
for the respondents.

Neither the applicant nor his counsel
had appeared on the last occasion i.e.
on 7-7-93 though notice was served on them on
12-5-93 . For today's hearing also notice had
been served on 13-7-93 but still there is no
representation on behalf of the applicant.
Therefore, it appears that the applicant is
not interested in prosecuting this case. The
case is dismissed for default in appearance
of the applicant.


(Smt. L. Swaminathan)
Member(J)


(M. Y. Priolkar)
Member(A)

Order/Judgement despatched
to Applicant/Respondent (s)
on 25/8/93

80
30/8.